

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00507/2021

This the **23rd** day of **March**, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Yousuf Draboo, Aged 41 yrs S/o Late Sh. Ghulam Hassan Draboo, R/o Village Changloo, Tehsil Banihal and District Ramban. Pin Code: - 182146.

.....Applicant

(Advocate: Mr. Jagmohan Singh)

Versus

1. Union Territory of Jammu & Kashmir Through Commissioner/Secretary Forest, Environment and Ecology Department, Civil Secretariat, Jammu (J&K). Pin Code-180001.
2. Director, Department of Social Forestry, Jammu. Pin Code: - 180002.
3. Divisional Forest Officer, Department of Social Forestry, Ramban. Pin Code: - 182146.

..... Respondents

(Advocate: - Mr. Amit Gupta, A.A.G.)

ORDER [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation dated 03.02.2021 (Annexure A-3

of the O.A.) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents No. 2 and 3 to decide the representation dated 03.02.2021 (Annexure A-3 of the O.A.) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of one month from today. In case the representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)